

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT- II)

Item No. 223
(IB)-1671(ND)2019
IA- 13/2024, IA- 1727/2024

IN THE MATTER OF:

M/s. Northern ARC Capital Ltd.

... Applicant/Petitioner

Versus

M/s. Five Core Electronics Ltd.

... Respondent

Under Section: 7 of IBC 2016

Order delivered on 03.07.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the RP

**: Adv. Amarnath, Adv. Saurabh Jain, Adv. Chirag
Bhati, Adv. Manoj K. in person**

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

It is already 4.45 pm. No time left, hearing is deferred to 11.09.2024.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)